

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 20

C.P.(IB)4377/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **04.07.2022**

NAME OF THE PARTIES: - **Suresh Tarachand Gundecha**
Vs.
My Own Eco Energy Pvt Ltd

Appearance (via video-conference):

For the Operational Creditor : None
For the Corporate Debtor : None

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court convened through Virtual Hearing (VC), however, the matter could not be heard, due to paucity of time. List this matter on **03.08.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Ankit